GOVERNMENT OF INDIA RAILWAYS LOK SABHA

STARRED QUESTION NO:243
ANSWERED ON:14.03.2013
COMMERCIAL UTILISATION OF SURPLUS RAILWAY LAND
Dhurve Jyoti;Reddy Shri Anantha Venkatarami

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the locations/sites identified by the Rail Land Development Authority (RLDA) for commercial utilization/ development and the revenues likely to be generated as a result thereof, zone-wise;
- (b) the present status thereof in respect of each of the locations / sites identified for the purpose;
- (c) whether RLDA has shortlisted / finalized the developers for the purpose and, if so, the details thereof along with the rates offered and the revenues likely to be earned therefrom;and
- (d) the other steps taken / being taken by the Railways for commercial utilization of surplus railway land?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI PAWAN KUMAR BANSAL)

(a) to (d) A Statement is laid on the Table of the House.